

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1906

ANSWERED ON:22.11.2010

VIOLATION OF HUMAN RIGHTS

Das Shri Ram Sundar;Shankar Alias Kushal Tiwari Shri Bhisma;Singh Shri Radha Mohan

Will the Minister of DEFENCE be pleased to state:

(a) the number of cases of human rights violation registered against the armed forces personnel during the last three years and the current year; and

(b) the action taken by the Government in respect of each of them?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) Number of complaints received against armed forces personnel for violation of Human Rights during last three years and current year are as under:-

Year Complaints received

2007 48

2008 51

2009 81

2010 50

(Upto 15.11.2010)

Total 230

(b) Investigation has been initiated into all the complaints and in 175 cases complaints were found to be devoid of merit. In 4 cases, 8 armed forces personnel found blameworthy have been awarded punishments so far.